

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3715
ANSWERED ON:02.12.2010
CATERING CONTRACT
Owaisi Shri Asaduddin

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of present policy of Railways for awarding catering contracts;
- (b) whether the Railways provide reservation in awarding contracts for catering to Minorities;
- (c) if so, the details of the catering contract awarded to Minorities in the country, particularly in Southern Railway and South Central Railway during the last three years;
- (d) whether the Railways propose to enhance such reservation for Minorities; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a): As per New Catering Policy 2010, the allotment for general category which are all major units and 75% of general minor units at 'A', 'B' and 'C' category stations is to be done by Zonal Railways through open competitive and two packet tender system. The allotment for 25% of the Special Minor Units at 'A', 'B' and 'C' category stations for reserved categories and 49.5% Special Minor Units and 50.5% of the General Minor Units at 'D', 'E' and 'F' category stations is to be done by calling of application, by the Divisions. However, the allotment of Food Plaza, Food Courts and Fast Food Unit is to be done by Indian Railway Catering and Tourism Corporation (IRCTC).

(b) and (c): Yes, Madam. As per Catering Policy 2010, issued recently on 21.07.2010, a reservation of 3% at 'A', 'B' and 'C' category of stations and 9.5 % at 'D', 'E' and 'F' category of stations has been earmarked for allotment of catering units to minorities. During the last three years, on Southern and South Central Railway a total number of 10 and 3 catering units respectively have been allotted to licensees belonging to Minority communities.

(d) and (e) : No, Madam. No change is presently envisaged in this respect.